NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/504/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: HOTEL JANA PRIYA

NAME OF THE RESPONDENT(S)

: BONTON SOFTWARES PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

OM Pocition Sr Counsel MS K. Kumarech BABU

ORDER

Counsel representing both the parties are present and prayed time for submissions. Time extended at request. Put up on 04.07.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)